

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1077
TO BE ANSWERED ON THE 4TH DECEMBER, 2015

DEFENCE PROCUREMENT

1077. DR. KULAMANI SAMAL:

Will the Minister of DEFENCE
be pleased to state:

- (a) whether defence procurement is undertaken under five different categories;
- (b) if so, the number and value-wise details of procurement proposals approved under various categories during each of the last three years and the current year;
- (c) whether private sector companies have been considered in any of the procurement categories; and
- (d) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

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(a)to(d): Defence Capital Procurements are undertaken as per the Defence Procurement Procedure (DPP), which follows a preferred order of categorization for five categories, in decreasing order of preference viz. (i) Buy (Indian); (ii) Buy & Make (Indian); (iii) Make; (iv) Buy & Make; and (v) Buy (Global).

169 number of procurement proposals have been approved during the last three financial years and the current financial year with total Acceptance of Necessity (AoN) cost of `2,49,755 Crore.

Requests for Proposals (RFPs) have been issued to Private Sector companies for cases falling in different categories, including procurement cases for simulators, field shelters and vehicles.
